

ITEM NO.43

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16650/2012

(Arising out of impugned final judgment and order dated 03/04/2012
in WC No. 16390/2012 passed by the High Court of Judicature at
Allahabad)

POONAM

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with interim relief and office report)

Date : 31/08/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Dushyant Parashar, AOR

For Respondent(s) Mr. Vikrant Yadav, Adv.
Mr. Gaurav Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Heard Mr. Dushyant Parashar, learned counsel for the appellant
and Mr. Vikrant Yadav, learned counsel for the respondents.

Arguments concluded.

Judgment reserved.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master